

Indian Enclaves in Bangladesh

1642. SHRI AMAR ROY PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No.2344 on December 9, 1996 and state:

(a) the names of those eleven Indian enclaves in Bangladesh which have been declared as non-exchangeable alongwith the population of Indian citizens in each of the enclaves and areas of each of the enclaves;

(b) whether the demarcation work of about 41 kms.of Indo-Bangladesh land boundary has now been completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) A list of non-exchangeable enclaves and their approximate area as estimated by the local authorities is given below:

S.No.	Name of Enclaves (Chhits)	App. Area in acres furnished by Collector, Cooch Behar
1.	Shakati	95.23
2.	Shakati	1012.38
3.	Shakati	197.24
4.	Binnaguri	763.30
5.	Daikhata	34.19
6.	Daikhata	1640.11
7.	Binnaguri	11.50
8.	Malgram Chhit	4.73
9.	Madanakura Chhit	35.53
10.	Chhit Sooraguri	2.51
11.	Daikhata	2.63
Total Area		3799.35

Population figures are not available. Since December '96, further survey work has been completed for approximately 34.5 kms of boundary.

[*Translation*]

Telephone Dues

1643. SHRI MITRASEN YADAV: will the MINISTER OF COMMUNICATIONS be pleased to state:

(a) the telephone dues outstanding against the MPs and

ex-MPs as on date;

(b) whether the bench of Mumbai High Court issued any instruction to the Union Government for the recovery of these dues:

(c) if so, the details thereof; and

(d) the measures being adopted by the Government for timely recovery of the outstanding dues from these persons in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) The telephone dues outstanding against MPs and EX-MPs are to the tune of Rs. 14.38 Crores.

(b) to (d) The court has directed to take appropriate action for recovery, without showing any difference between ordinary citizen and person holding such posts as MP, MLA etc.

[*English*]

Dogri News Bulletin from Jammu Doordarshan Kendra

1644. VAIDYA VISHNU DATT:

SHRI CHAMAN LAL GUPTA:

Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the difficulties faced by the Government in starting Dogri news bulletin from Jammu Doordarshan Kendra;

(b) whether there are proposals to upgrade the Jammu Doordarshan Kendra and widen its present reach so that the people living in border areas of Jammu region are covered and weaned away from the Pakistani propoganda; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Prasar Bharati have intimated that due to constraint of manpower, hardware, transmission time and other necessary infrastructural facilities it is not possible to start a Dogri news bulletin from Doordarshan Kendra, Jammu at present.

(b) and (c) Doordarshan Kendra, Jammu presently comprises of a studio set up, a high power transmitter (10 KW) for DD-1 service and an LPT for DD-2 service. There is no approved scheme, at present, for upgradation of the Kendra.

[*Translation*]

Solar Energy Plant

1645. SHRI KRISHNA KUMAR CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a Solar Energy Plant in Gaya to tackle severe power crisis in the area;

- (b) whether the Union Government have also received a report on said project from the Government of Bihar;
- (c) if so, the present status thereof; and
- (d) the time by which final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) Feasibility reports for 2 x 30 MW power projects at Gaya and Chakai were received from Bihar State Electricity Board (BSEB) in 1989. BSEB had proposed setting up of these projects based on line focussing solar thermal collector technology. It was suggested then to Bihar State Electricity Board (BSEB) to modify the feasibility reports based on recorded meteorological data for the site.

(c) and (d) Generation of power through solar thermal route is a new technology, which is quite capital intensive. Accordingly, it is first proposed to take up an R&D-cum-Demonstration project at village Mathania in Jodhpur district of Rajasthan. Subsequent projects could be considered after the techno-economic viability of the technology is established.

[English]

Telecom Facilities in Maharashtra

1646. SHRI BALASAHEB VIKHE PATIL:

SHRI R.S. GAVAI:

SHRI KALLAPPA AWADE:

Will the MINISTER OF COMMUNICATIONS be pleased to state:

- (a) the number of persons on the waiting list for telephone connections in Maharashtra as on October 30, 1998 District-wise;
- (b) the number of telephone connections allotted during the last three years in Maharashtra, particularly in Ahmadnagar, Vidharbha, Gargotti and Bridargarh regions;

(c) whether the Government have evolved any scheme for the speedy allotment of telephone connections;

(d) if so, the details thereof;

(e) the details of telephone exchanges to be opened in Vidharbha region during the current financial year;

(f) the time by which these exchanges are likely to be made functional;

(g) whether telephone in Gargotti and Bridargarh regions under Kolhapur District are working in order;

(h) if not, the reasons therefor; and

(i) the time by which these are likely to be in the working order?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Information is given in the attached statement-I.

(b) The number of telephone connections provided during the last three years in Maharashtra, including MTNL, Mumbai and that provided in Ahmednagar, Vidharbha, Gargotti and Bridargarh regions separately are given in the attached statement-II.

(c) and (d) Government have formulated proposals to make telephone available on demand by the year 2002. Targets for provision of telephones are being fixed every year as per demand of telephone to achieve this objective. This is being done by expanding existing exchanges and opening of new exchanges as per demand.

(e) It is proposed to open 26 new telephone exchanges with total capacity of about 5000 lines in Vidharbha region during the current financial year.

(f) These exchanges are likely to be made functional by March, 1999.

(g) to (i) Telephones in Gargotti and Bridargarh regions under Kolhapur District are working satisfactorily, barring normal interruptions, especially during rainy season.

Statement-I

Waiting list of telephone connections in Maharashtra, including MTNL, Mumbai as on 31.10.98

Sl. No.	Telecom District	Revenue Districts Covered	Waiting List
1	2	3	4
1.	Raigad	Raigad	1877
2.	Ratnagiri	Ratnagiri	5459
3.	Sindhudurg	Sindhudurg	2652
4.	Jalgaon	Jalgaon	14858